

बाद, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे): (क) और (ख). कृषि मंत्रालय ने अपनी स्थापना के बाद विभिन्न कृषि जिलों के लिये मूल्य नीति पर सरकार को 14 प्रतिवेदन प्रस्तुत किए हैं। इन में से दो प्रतिवेदन प्रकाशित किये गये और सभा के पटल पर रख दिये गये हैं, चार प्रतिवेदन प्रेस में हैं, छपी हुई प्रतियां प्राप्त होते ही संसद के पुस्तकालय में भेज दी जायेंगी।

(ग) तथा (घ). इन प्रतिवेदनों को सभा के पटल पर रखने का प्रश्न सरकार के विचाराधीन है।

Sugar Factory at Kamalapur, (Mysore State)

3046. Shri S. A. Agadi: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Mysore Government have been recommending for the grant of a licence to a sugar factory at Kamalapur, District Bellary, Mysore State since 1961 to-date;

(b) if so, at what stage the matter stands at present; and

(c) the reasons for the delay in according sanction?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) and (c). The examination of the application revealed some doubts about the availability of cane in adequate quantities. However, on receipt of representations, the matter was held over for re-examination which will be taken up as soon as it is decided to license more sugar factories.

Ration Quota to Western Railway Catering Department

3047. Shri Manubhai Patil:
Shri S. A. Agadi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any ration quota is allotted to the Western Railway Catering Department at Delhi for the travellers on Frontier Mail towards Bombay;

(b) if so, the details of quota allotted; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) and (c). As some quota had already been allotted by the Maharashtra Government, the railway authorities were requested by the Delhi Administration to clarify the position by personal discussions which they have not done.

Rice Mills from Japan

3048. Shri Virendra Kumar Shah:
Shri S. K. Tapariah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether originally not more than six rice mills were proposed to be imported from Japan during this year to augment the supply of indigenously produced units, but it has now been decided to import 24 rice mills;

(b) if so, in what circumstances the original decision has been revised;

(c) the names of the Indian rice-mills manufacturers and their total production capacity per year?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). Six rice mills were imported from West